

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/ 6358 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 8th November, 2018.

Sub:- **Casual Leave along with station leave permission.**

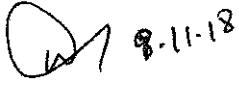
Ref:- Your letter No. FC.XII-3/2018/275/E, dtd. 29.10.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 08.11.2018, 09.11.2018 and 12.11.2018 along with station leave permission from the evening of 03.11.2018 till the morning of 14.11.2018, has been ~~granted~~ [✓] ~~rejected~~.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE),
